

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 323 of 2013

Dated : 15th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Shasun Research Centre ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vijay Narayan, Sr. Adv.

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.2

ORDER

We have heard the learned Senior Counsel and the learned counsel for the Respondent for some time.

Post the matter for further hearing before the Chennai Circuit Bench on 14.08.2014. In the meantime, Written Submissions to be filed by the parties after serving copy on the other side.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson